

FORMA**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/S. SHRIDHAR CASTINGS PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of the corporate debtor	SHRIDHAR CASTINGS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17/11/1999
3.	Authority under which corporate debtor is incorporated / registered	ROC -Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27300MH1999PTC122686
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office as per MCA Records: 23 Pushpa Kunj, commercial complex central bazar road, ramdaspath, Nagpur 440012
6.	Insolvency commencement date in respect of corporate debtor	Order Delivered: 17/10/2019 (Copy of order received on 19-10-2019)
7.	Estimated date of closure of insolvency resolution process	14/04/2020 being 180 days from insolvency commencement date
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ajay Murarilal Agrawal IBBI/IPA-001/IP-P-01674/2019-2020/12584
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Shop No. 2 First Floor, Matoshree Apartment, Satnami Nagar, Nagpur 440008 Email: ajayagrwal86@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Shop No. 2 First Floor, Matoshree Apartment, Satnami Nagar, Nagpur 440008 Email: ip.shridhar@gmail.com
11.	Last date for submission of claims	02/11/2019 being 14 th date from the date of appointment of IRP
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable at present as per information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable at present as per information available with IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads Physical Address: same as mentioned in point 10 (b) Not Applicable at present

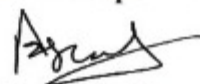
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/S. SHRIDHAR CASTINGS PRIVATE LIMITED** vide order No. CP (IB) 2683/MB/2019 on Dt. 17th October 2019.

The creditors of **M/S. SHRIDHAR CASTINGS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **02/11/2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [None at present] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Ajay Murarilal Agrawal

Interim Resolution Professional

IBBI/IPA-001/IP-P-01674/2019-2020/12584

Date: 21/10/2019

Place: Nagpur